

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : IA(IBC)/5/2019  
PETITION NUMBER : CP/110/2019  
NAME OF THE PETITIONER : Chain Tool & Products Pvt Ltd & another  
NAME OF THE RESPONDENT(S) : Wayne-Burt Petrochemicals Pvt Ltd  
UNDER SECTION : Sec 241-242 of CA 2013  
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**ORDER**

Ld. Counsel from the office of M/s. A.K. Mylsamy & Associates for the Applicant. Ld. Counsel Ms.Savitha G for R7 and R11. Ld. Counsel Ms.Ramya for Respondents 6, 10, 12 and 13. Ld. Counsel Mr. Ganesh V Arnala Respondents 1, 2, 3, 5, 8, 9 and 14.

Applicant sought adjournment. **Adjournment is allowed on payment of cost of Rs.10,000/- towards Prime Minister's National Relief Fund to be paid within a week.** In this case Counsel for the Applicant sought adjournment during the last 3 hearings held on 07.02.2024 13.03.2024 and 08.05.2024 stating that senior Counsel is not available.

List the matters for final hearing on **21.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk